

*Wednesday,
14th September, 1887*

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXVI

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OF

THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS

VOLUME XXVI



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1888.

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Viceregal Lodge, Simla, on Wednesday, the 14th September, 1887.

PRESENT:

His Excellency the Viceroy and Governor General of India, K.P., G.C.B.,
G.C.M.G., G.M.S.I., G.M.I.E., P.C., *presiding*.

His Excellency the Commander-in-Chief, Bart., R.A., V.C., G.C.B., G.C.I.E.

The Hon'ble Sir T. C. Hope, K.C.S.I., C.I.E.

The Hon'ble Lieutenant-General G. T. Chesney, R.E., C.B., C.S.I., C.I.E.

The Hon'ble A. R. Scoble, Q.C.

The Hon'ble J. B. Peile, M.A., C.S.I.

The Hon'ble J. Westland.

The Hon'ble J. W. Quinton, C.S.I.

The Hon'ble Nawáb Nawázish Ali Khán, C.I.E.

ALLAHABAD UNIVERSITY BILL.

The Hon'ble MR. QUINTON presented the Report of the Select Committee on the Bill to establish a University at Allahabad.

The Council adjourned to Thursday, the 22nd September, 1887.

SIMLA;
The 14th September, 1887.)

S. HARVEY JAMES,
Offg. Secretary to the Govt. of India,
Legislative Department.